profiles, and descriptions of important profiles are available. As soil classification does not conform with district boundaries, profile description of each type of soil, districtwise, has not been collected. Soil description, districtwise, for Intensive Agricultural DevelopmentProgramme districts are, however, under compilation. Detailed information about soil profiles are also available with the field staff of the State Governments and the All India Soil and Land Use Survey Organisation.

- (e) The study is being carried out by the Committee on Natural Resources in collaboration with the officers of the Ministry of Pood & Agriculture and the State Governments.
 - (f) Does not arise.

Harangi and Kambadakada Projects

- 2049. Shri H.C. Linga Reddy: Will the Minister of Irrigation and Power be pleased to state:
- (a) the reasons for delay in the execution of Harangi and Kambadakada Projects included in the Third Five Year Plan of Mysore State;
- (b) their estimated cost and the area likely to be irrigated by them; and
- (c) when the same will be taken up for execution?
- The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):
 (a) The projects are yet to be approved for execution.
- (b), (i) Harangi Project is estimated to cost Rs, 1169 lakhs and irrigate 90,000 acres.
- (ii) The original Kambadakada Project was estimated to cost Rs. 190 lakhs and irrigate 2,500 acres (new area) in addition to stabilising irrigation over 20,000 acres of existing monsoon ayacut. The Government of Mysore are however investigating an alternative project on Cauvery and the revised proposals are awaited.
 - (c). Does not arise at this stage.

Allotment of Plots to Religious Institu-

- 2050. Shri Sivamurthi Swamy: Will the Minister of Works, Housing and Urban Development be pleased to state:
- (a) the number of plots allotted to the religious institutions in Delhi since 1962, locality-wise; and
- (b) the concessional rates, if any, which these institutions have been charged?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) and (b), A statement is laid on the Table of the Sabha, [Placed in Library. See No.LT-6753/66].

Moti Mahal Restaurant, Delhi

- 2051. Shri Hari Vishnu Kamath: Will the Minister of Health and Pamily Planning be pleased to state:
- (a) whether it is a fact that Moti Mahal, the well-known Delhi restaurant, is being prosecuted by the Delhi Municipal Corporation on a charge of serving adulterated food;
 - (b) if so, the details thereof; and
- (c) the stage at which the trial has reached?

The Minister of Health and Family Planning (Dr. Sushila Nayar) (a) Yes.

- filed in court (b) The case was omplaint from an official on я Central Bureau of of the Investiwhom a Kulfi containing gation, to fibrous matter was served on the 22nd June, 1966 by this restaurant.
- (c) Prosecution evidence is being recorded.

Raids on Restaurants in Delhi

- 2052. Shri R. Barua: Will the Minister of Health and Family Planning be pleased to state:
- (a) whether it is a fact that many restaurants and sweetmeat shops were